on 11 April 2005. At present the two Special Representatives are exploring the framework for a settlement covering all sectors of the boundary. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India-China border areas, pending a final settlement of the Boundary Question and have put in place various Confidence Building Measures to this end.

ASEAN Summit in Bali

1752. SHRI BAISHNAB PARIDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of the agreements entered into with countries at the ninth ASEAN-India summit at Bali;
 - (b) in which sectors Free Trade Agreements have been signed; and
 - (c) the other objectives yet to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) No agreements were signed at the 9th India-ASEAN Summit.

(b) and (c) The India-ASEAN Trade in Goods Agreement was signed on 13 August, 2009. It has been implemented by India and all ten ASEAN Member States since 1 August, 2011.

PM level talks with Bangladesh

1753. SHRI KANWAR DEEP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Prime Minister level talks between India and Bangladesh were held in Dhaka in the recent past;
- (b) if so, the details of the points raised by him with his Bangladeshi counterpart and the reaction thereto;
 - (c) whether the talks between the two leaders were successful; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) The Prime Minister paid a State Visit to Bangladesh on September 06 & 07, 2011. Talks between the Prime Ministers of India and Bangladesh were held during the visit in an extremely warm,